

**NH network upto a minimum two lane standards**

3339. DR. BHARATKUMAR RAUT:

SHRI PARIMAL NATHWANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Eleventh Five Year Plan had envisaged accelerated efforts to bring National Highway network up to a minimum two-lane standards by the end of the Twelfth Five year Plan;

(b) if so, the details in this regard; and

(c) the progress made in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

(b) and (c) Do not arise

**Linkage of Aadhaar numbers to issue driving licence**

3340. SHRI T.M. SELVAGANAPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has received suggestion to link Aadhaar numbers to the issuance of driving licence as part of the exercise to make the norms stringent and prevent any non-Indian from obtaining licences;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to implement the said proposal very soon; and

(d) if so, any time-frame has been fixed thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (d) On the 24th August, 2011, Ministry requested Transport Departments of all States/Union Territories to issue appropriate instructions/directions to all transport officers under their administrative control to recognize 'Aadhaar' as Proof of Identity and Proof of Address for evidence of age and address for obtaining a driving license and proof of address for registration of vehicles.